

Black-Listed NGOs

3321. SHRI TARIQ ANWAR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) the number of Non-Governmental Organisations;
- (b) the number out of them have been black-listed;
- (c) whether they were formed to fulfil a crying social need;
- (d) the quantum of funds allotted and utilised for the development of the poorer sections of the society by these organisations;
- (e) the quantum of funds siphoned off by a handful of people who control these NGOs; and
- (f) the action taken against them ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) Council for Advancement of People's Action and Rural Technology (CAPART) which provides assistance to the Non-Government Organisations (NGOs) for implementation of various rural development projects, has assisted 6401 NGOs since its inception and till, 31.3.1998.

(b) CAPART has reported as on 31.3.1998, 248 NGOs were on their blacklist.

(c) The Government has no role in the formation of NGOs. However, assistance is provided by CAPART to such NGOs whose objectives include rural development and eradication of poverty in rural areas.

(d) Since inception and upto 31.3.98 CAPART has sanctioned Rs. 475.04 crore for implementation of various schemes of this Ministry through NGOs. Out of this amount, Rs. 349.75 crore has actually been released to the NGOs.

(e) and (f) For various omissions and commissions, including feared misutilisation of funds to the extent of Rs. 2.42 crore by some of the NGOs, CAPART has blacklisted 248 NGOs to whom financial assistance is being given besides launching departmental investigation and referring cases to C.B.I. Also no assistance is being given by CAPART to 128 NGOs who have been blacklisted by other Government agencies.

[Translation]

Utilisation of Wooden Sleepers

3322. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of RAILWAYS be pleased to state :

- (a) whether the Railways has made any assessment of the large number of wooden sleepers after their replace-

ment by concrete ones are lying along the railway tracks for years together and are now decaying and being pilferaged;

- (b) if so, the details thereof ;
- (c) whether there is any proposal to utilise these wooden sleepers in Poorvanchal area; and
- (d) if so, the details thereof and the time by which these sleepers are likely to be used ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, some of the wooden sleepers released from track renewals remain along the track due to various reasons. However, these are sorted out subsequently for the use of casual renewals and accordingly these are transported to respective stations/depots wherever required.

(b) As mentioned above, some time it remains at site of work for sorting out and transportation the same to depot.

(c) Yes, these wooden sleepers are used depending upon the requirement, in the Indian Railways including Poorvanchal area.

(d) Serviceable released sleepers will be utilised within one year.

Construction of Over-bridge at Ayodhya

3323. SHRI MITRASEN YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have received any representation regarding construction of over-bridge at level crossing in Ayodhya;

(b) if so, the details thereof ; and

(c) the time by which over-bridge at above level crossing is likely to be constructed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) and (c) Do not arise.

[English]

Speed of Trains between Ahmedabad -Khedbrahma

3324. SHRIMATI NISHA A. CHAUDHARI : Will the Minister of RAILWAYS be pleased to state :